- 8 Reports of the Department... [RAJYA SABHA] ...Standing Committee on Energy
- I. Notification of the Ministry of Law and Justice
- II. Report and Accounts (2014-15) of ERNET India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE: AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): Sir, I lay on the Table —

 A copy (in English and Hindi) of the Ministry of Law and Justice (Department of Legal Affairs) Notification No. G.S.R. 429 (E), dated the 19th April, 2016, publishing the Notaries (Amendment) Rules, 2016, under sub-section (3) of Section 15 of the Notaries Act, 1952.

[Placed in Library. See No. L.T. 5023/16/16]

- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the ERNET India, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Society.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5145/16/16]

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON ENERGY

DR. VINAY P. SAHASRABUDDHE (Maharashtra): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Energy (2015-16):—

- (i) Twentieth Report on the subject 'Power Generation from Municipal Solid Waste' of the Ministry of New and Renewable Energy; and
- (ii) Twenty-first Report on Action Taken on the observations/recommendations contained in the Thirteenth Report (16th Lok Sabha) on 'Development and status of Small Hydro Sector' of the Ministry of New and Renewable Energy.